

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2011
CC 3918/2011

(From the judgement and order dated 16/11/2009 in TTR No.
1219/2006 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

COMMISSIONER, TRADE TAX, UP

Petitioner(s)

VERSUS

S/S T. B. FURNITURE

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling SLP)

Date: 07/03/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s)

Mr. Gunnam Venkateswara Rao, Adv.
Mr. Kavin Gulati, Adv.
Mr. Samir Ali Khan, Adv.
Ms. Rashmi Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice both on application seeking for
condonations of delay as also on special leave petition

(NEELAM GULATI)
SR.P.A.

(RENU DIWAN)
COURT MASTER